

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST (II) DATED **24.08.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in